

ORISSA HIGH COURT**FILING REPORT AS ON :14/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0012510/2022	SUJIT KUMAR DEHURY VS STATE OF ODISHA	SAROJ KUMAR DASH VS	//0 () //
2	BLAPL/0012511/2022	SURESH MOHARANA @ NANDA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	SAHID NAGAR P.S. /437 /2022 () //
3	BLAPL/0012512/2022	PRADEEP MUNDA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	AINTHAPALI /328 /2020 () //
4	BLAPL/0012513/2022	NAGESWAR BEHERA VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	BADAGADA /320 /2022 () //
5	BLAPL/0012514/2022	BILASHA BHOI @ BILASA VS STATE OF ODISHA	ANIRUDHA DAS VS	//0 () //
6	BLAPL/0012515/2022	PRASANT KUMAR BAGH @ GONDA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE MAHILA /129 /2022 () //
7	BLAPL/0012516/2022	BISINDRA MAJHI VS STATE OF ODISHA	ANIRUDHA DAS VS	BELAGARH /11 /2019 () //
8	BLAPL/0012517/2022	ANIL YADAV VS STATE OF ODISHA	RAJIB LOCHAN PATRNAIK VS	BOIPARIGUDA /21 /2021 () //
9	BLAPL/0012518/2022	BISHAL KUMAR JENA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	//0 () //
10	BLAPL/0012519/2022	SAMIR KUMAR PRADHAN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	//0 () //
11	BLAPL/0012520/2022	ATWA MUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /143 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :14/12/2022**

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12	BLAPL/0012521/2022	BAGALA GOCHHAYAT VS STATE OF ODISHA	CHIRANJIB ROUT VS	SAMAL /348 /2022 () //
13	BLAPL/0012522/2022	SUGRI DIGAL VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	PHULBANI SADAR /25 /2021 () //
14	BLAPL/0012523/2022	SK. TAIRUDDIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /252 /2022 () //
15	BLAPL/0012524/2022	RANJAN MATAM @ MATTAM VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	JEYPORE MAHILA /117 /2022 () //
16	BLAPL/0012525/2022	MITU TAREI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /569 /2022 () //
17	BLAPL/0012526/2022	LUPU @ LIPUN @ SUSANTA SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	HARICHANDANPUR /3 /2022 () //
18	BLAPL/0012527/2022	PAPUN@LITAN@LITUN NAYAK VS STATE OF ODISHA	RAMANIKANTA PATTANAIAK VS	JENAPUR /55 /2022 () //
19	BLAPL/0012528/2022	JITENDRA PADHIRIA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NILGIRI /300 /2021 () //
20	BLAPL/0012529/2022	TAPAS @ JHADESWAR MANDAL VS STATE OF ODISHA	NIRANJAN LENKA VS	BADSAHI /292 /2022 () //
21	BLAPL/0012530/2022	SK. MANTAZ @ SK.MAMTAZ VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /14 /2020 () //
22	BLAPL/0012531/2022	NRUSINGHA CHARAN SANDHIBIGRAHA VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	KEONJHAR SADAR /247 /2022 () //
23	BLAPL/0012532/2022	TARUN HALDAR	JUGALA KISHORE PANDA	ORKEL /221 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :14/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0012533/2022	BINATI DIGAL	DEBASIS MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0012534/2022	BRUNDA DIGAL	DEBASIS MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0012535/2022	MUNDA DIGAL	DEBASIS MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0012536/2022	BULU PRADHAN	JUGALA KISHORE PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0012537/2022	MANISH KUMAR PRAJAPATI	RAKESH KUMAR DAS	AMBABHONA /4 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0012538/2022	BIKASH @ VIKASH SINGH	RAKESH KUMAR DAS	AMBABHONA /4 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0012539/2022	NAVEEN JADON	RAMESH AGARWAL	BISSAMCUTTACK /66 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0012540/2022	BANA @ PRABHAKAR DALEI	SANGRAMJEET SENAPATI	KABISURYANAGAR (KODALA) /294 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0012541/2022	ANITA BARIK	AMULYA RATNA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0012542/2022	SANKAR NAYAK	SUDARSAN BEHERA	RANPUR /252 /2018
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0012543/2022	SATYADARSHI BEHERA	AMLAN SHAKTI PAUL	/ /0
		VS	VS	()

ORISSA HIGH COURT

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35	BLAPL/0012544/2022	STATE OF ODISHA GUNA NAIK VS	ARUN KUMAR DAS (1) VS	// MOTANGA /189 /2022 ()
36	BLAPL/0012545/2022	STATE OF ODISHA PRADEEP @ PRADIP DAS VS	RAJIB LOCHAN PATNAIK VS	// POTTANGI /145 /2022 ()
37	BLAPL/0012546/2022	STATE OF ODISHA JOGENDRA DALEI VS	SANGRAMJEET SENAPATI VS	// KABISURYANAGAR (KODALA) /294 /2022 ()
38	BLAPL/0012547/2022	STATE OF ODISHA AJAY KUMAR RAM @ AJAY RAM VS	SOUGAT DASH VS	// PLANTSITE /306 /2022 ()
39	BLAPL/0012548/2022	STATE OF ODISHA NRUSINGHA CHARAN SANDHIBIGRAHA VS	DIPAK RANJAN MISHRA VS	// GHATAGAON /147 /2022 ()
40	BLAPL/0012549/2022	STATE OF ODISHA BATU @ SUSANTA KUMAR PANI VS	JUGALA KISHORE PANDA VS	// BARI /239 /2022 ()
41	BLAPL/0012550/2022	STATE OF ODISHA K.MURALI REDDY VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /548 /2021 ()
42	BLAPL/0012551/2022	STATE OF ODISHA PADLAM BHUMIA VS	MANORANJAN PADHY VS	// BORIGUMMA /7 /2017 ()
43	BLAPL/0012552/2022	STATE OF ODISHA BHAGABAN PALAI VS	SARADA P. SARANGI VS	// POLASARA PS /115 /2016 ()
44	BLAPL/0012553/2022	STATE OF ODISHA MARK SABAR VS	ASHOK DAS VS	// PATTAPUR (ASKA) /98 /2022 ()
45	BLAPL/0012554/2022	STATE OF ODISHA ANANDA MAJHI VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// PADMAPUR /51 /2022 () //

ORISSA HIGH COURT

FILING REPORT AS ON :14/12/2022

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46	BLAPL/0012555/2022	GOBINDA JENA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	JANKIA P.S. /78 /2021 () //
47	BLAPL/0012556/2022	SANDHESWAR @ SANDAYSWAR MEHER VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	//0 () //
48	CMAPL/0000767/2022	RAJENDRA NARAYAN DHARUA VS UCO BANK, KOLKATA	ADV VS	// () //
49	CMAPL/0000768/2022	PRESIDENT, B.S.E., ODISHA VS M/S. FORTUNE	S.S.RAO VS	// () //
50	CMAPL/0000769/2022	BNC POWER PROJECTS LTD. VS DY. COMMNR. OF SALES TAX, JHARSUGUDA CIRCLE	ADV. VS	// () //
51	CMP/0001306/2022	KANAKA THAPA @ BAG VS RAJESH KUMAR THAPA	P.BHUTIA VS	// () //
52	CMP/0001307/2022	LAXMIDHAR BEHERA VS NARAYAN NAYAK	ARUN KUMAR MISHRA VS	// () //
53	CMP/0001308/2022	MARUA NAIK VS SUKUMARI NAIK	PARTHA MUKHERJI VS	// CIVIL JUDGE (SD),KEONJHAR(Kendujhar) TS/0000056/1988
54	CMP/0001309/2022	MOHAMMAD GAFFAR KHAN VS BALMIKI PANIGRAHI	S.S.RAO VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) TS/0000094/1996
55	CMP/0001310/2022	SARAT KUMAR MISHRA VS RUDRANARAYAN RATH	CHINMAYA RANJAN DAS VS	// CIVIL JUDGE (SD),DHENKANAL(Dhenkanal) CS/0000494/2011
56	CMP/0001311/2022	MOHAMMAD GAFFAR KHAN VS SHAMEENA NAAZ	S.S.RAO VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) TS/0000097/1996
57	CMP/0001312/2022	MOHAMMAD GAFFAR KHAN	S.S.RAO	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/12/2022

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		VS	VS	CIVIL JUDGE (SD),BERHAMPUR(Ganjam)
58	CMP/0001313/2022	VINJARAPU SAKUNTALAMA KHETRABASI NAYAK	DINESH KUMAR MOHANTY	TS/0000118/1996 //
		VS	VS	1ST A.D.J.,PURI(Puri)
59	CMP/0001314/2022	MALAYA KUMAR NAYAK SOUMYA RANJAN MOHAPATRA	D.R.SWAIN	Fao/0000052/2022 //
		VS	VS	CIVIL JUDGE (JD),BHUBANESWAR(Khordha)
60	CMP/0001315/2022	DILIP KUMAR SAHOO MOHAMMAD GAFFAR KHAN	S.S.RAO	CS/0000960/2020 //
		VS	VS	()
61	CMP/0001316/2022	SUKANTI KUMARI GOUDO MOHAMMAD GAFFAR KHAN	S.S.RAO	//
		VS	VS	()
62	CMP/0001317/2022	SHAMA PURVEEN MOHAMMAD GAFFAR KHAN	S.S.RAO	//
		VS	VS	()
63	CMP/0001318/2022	SHAMEEM MOHAMMAD GAFFAR KHAN	S.S.RAO	//
		VS	VS	()
64	CONTC/0007716/2022	KANDIPUDI MANMADARAO REENABALA PARIDA	ADV	//
		VS	VS	()
65	CONTC/0007717/2022	BIJAYA KETAN UPADDHYAYA, I.A.S. PRATAP CHANDRA NAYAK	ADV	//
		VS	VS	()
66	CONTC/0007718/2022	CHITRA ARUGAM, I.A.S. DURYODHAN PANIGRAHI	ADV	//
		VS	VS	()
67	CONTC/0007719/2022	ASWATHY S, I.A.S. URMILA BARIK	ADV	//
		VS	VS	()
68	CONTC/0007720/2022	BISHNUPADA SETHI, PRINCIPAL SECY., HIGHER EDUCATION DEPT. REGISTRAR (JUDL.), ORISSA HIGH COURT	ADV.	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/12/2022

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69	CONTC/0007721/2022	ASWATHY S. IAS, SECY., SCHOOL AND MASS EDUCATION DEPT., ODISHA, BBSR. RAJESH KUMAR GIRI VS	ADV VS	// // ()
70	CONTC/0007722/2022	HEMANT SHARMA, I.A.S. REGISTRAR (JUDL.), ORISSA HIGH COURT VS	ADV. VS	// // ()
71	CONTC/0007723/2022	MS. ASWATHY S., IAS, SECY., SCHOOL AND MASS EDUCATION DEPT., ODISHA, BBSR. REGISTRAR (JUDL.), ORISSA HIGH COURT VS	ADV. VS	// // ()
72	CONTC/0007724/2022	SUSHANTA DASH, DIRECTOR, SECONDRY EDUCATION REGISTRAR (JUDL.), ORISSA HIGH COURT VS	ADV. VS	// // ()
73	CONTC/0007725/2022	ER. TARA PRASAD MISHRA, CHIEF ENGNR. (ROADS), ODISHA, BBSR. REGISTRAR (JUDL.), ORISSA HIGH COURT VS	ADV. VS	// // ()
74	CONTC/0007726/2022	JYOTI RANJAN MISHRA, DIRECTOR, ELEMENTARY EDUCATION, BBSR. REGISTRAR (JUDL.), ORISSA HIGH COURT VS	ADV. VS	// // ()
75	CONTC/0007727/2022	R. VINEEL KRISHNA, IAS, SECY., SPORTS AND YOUTH SERVICES DEPT., ODISHA REGISTRAR (JUDL.), ORISSA HIGH COURT VS	ADV. VS	// // ()
76	CONTC/0007728/2022	SHALINI PANDIT, IAS, SECY., SCHOOL AND MASS EDUCATION DEPT., ODISHA REGISTRAR (JUDL.), ORISSA HIGH COURT VS	ADV. VS	// // ()
77	CONTC/0007729/2022	SHALINI PANDIT, IAS, SECY., SCHOOL AND MASS EDUCATION DEPT., ODISHA, BBSR. REGISTRAR (JUDL.), ORISSA HIGH COURT VS	ADV. VS	// // ()
78	CONTC/0007730/2022	ASWATHY S., I.A.S., SECY., SCHOOL AND MASS EDUCATION DEPT., ODISHA, BBSR. SADANANDA SETHA VS	ADV. VS	// // ()
79	CONTC/0007731/2022	ANU GARG, PRINCIPAL SECY., W.R. DEPT. BANDHUA GOCHHAYAT VS	ADV VS	// // ()
		ANU GARG, PRINCIPAL SECY. WATER RESOURCES DEPT.		//

ORISSA HIGH COURT

FILING REPORT AS ON :14/12/2022

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80	CONTC/0007732/2022	BASANT KUMAR OJHA VS SHALINI PANDIT,IAS	KRISHNA CHANDRA SAHU VS	// 0 //
81	CONTC/0007733/2022	RAMESH CHANDRA NAYAK VS SHALINI PANDIT, I.A.S.	KRISHNA CHANDRA SAHU VS	// 0 //
82	CONTC/0007734/2022	GOURANGA DALAI VS P.JAGANNATH,EXECUTIVE ENGNR.,MINOR IRRIGATION DIVISION,GAJAPATI	ADV. VS	// 0 //
83	CONTC/0007735/2022	MANJULA NAYAK VS ANU GARG,IAS	ADV. VS	// 0 //
84	CONTC/0007736/2022	GANESWAR BISWAL VS ANU GARG, I.A.S.	ADV VS	// 0 //
85	CONTC/0007737/2022	AMULYA KUMAR TRIPATHY VS S.K.LOHANI, I.A.S.	ADV VS	// 0 //
86	CONTC/0007738/2022	BISWANATH PANDA VS CHAKRAVARTI SINGH RATHORE,COLLECTOR,,JAJPUR	ADV. VS	// 0 //
87	CONTC/0007739/2022	KAILASH CHANDRA MOHANTY VS BINITA SENAPATI,D.E.O,GANJAM	ADV. VS	// 0 //
88	CONTC/0007740/2022	SUJATA KUMARI MALLICK VS S.ASWASTHY,COMMNR. CUM SECY.,S AND M.E. DEPT.	ADV. VS	// 0 //
89	CONTC/0007741/2022	DESHA RANJAN SETHI VS SANJEEV KUMAR CHADHA, PRINCIPAL SECY., COOPERATION DEPT	ADV VS	// 0 //
90	CONTC/0007742/2022	SHAKUNTALA JENA VS SOUMENDRA PRIYADARSHI	ADV. VS	// 0 //
91	CONTC/0007743/2022	KSHIRASINDHU JAL	ADV.	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/12/2022

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		VS	VS	()
92	CONTC/0007744/2022	ANU GARG,IAS SAUDAMINI DEI	ADV.	//
		VS	VS	()
93	CONTC/0007745/2022	SATYABRATA SAHU,IAS NITYANAND SUTAR	ADV.	//
		VS	VS	()
94	CONTC/0007746/2022	RAMASHIS HAZARA,PRESIDENT,BOARD OF SECONDARY EDU. JAYASHREE PRADHAN	ADV	//
		VS	VS	()
95	CONTC/0007747/2022	ASWATHY S., I.A.S. PRAMODA KUMAR SATAPATHY	RANJIT MOHANTY	//
		VS	VS	()
96	CONTC/0007748/2022	DR. MONA SHARMA, I.A.S. BIPINBIHARI SAHU	ADV.	//
		VS	VS	()
97	CONTC/0007749/2022	SAMIR BEHERA,TAHASILDAR,KANTABANJI BIRANCHI NARAYAN BEHERA	DURGESH NARAYAN RATH	//
		VS	VS	()
98	CONTC/0007750/2022	BISHNUPADA SETHY,IAS BALABHADRA HARIJAN	ADV.	//
		VS	VS	()
99	CONTC/0007751/2022	BISHNUPADA SETHY,IAS SURYA PRAKASHARTABIDYADHARMANGARAJ	ADV	//
		VS	VS	()
100	CONTR/0000080/2022	LALATENDU JEMA, O.S.J.S RAJANI NAYAK	ADV	//0
		VS	VS	()
101	CRLA/0001159/2022	DR.SARAVANA VIVEK, SUPDT., OF POLICE, BERHAMPUR SANJAY DAS	RAMAKANTA PANDA	SINGLA /120 /2019
		VS	VS	()
102	CRLA/0001160/2022	STATE OF ODISHA BUBUL @ BABUL ROUT	SUSANT KUMAR PANIGRAHI	ATHGARH /154 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/12/2022

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103	CRLA/0001161/2022	STATE OF ODISHA GOUTAM MAJHI VS	SAROJ KUMAR MISHRA VS	// KISINDA /22 /2020 ()
104	CRLA/0001162/2022	STATE OF ODISHA SUNIL KUMAR DAS VS	PRAVASH CHANDRA JENA VS	// KHANDAPARA /112 /2016 ()
105	CRLA/0001163/2022	STATE OF ODISHA DEBADUTTA RAY VS	DIPTIREKHA NANDA VS	// BHUBANESWAR VIGILANCE /57 /2006 ()
106	CRLMC/0004035/2022	STATE OF ODISHA(VIG.) INDIAN OIL CORPORATION LIMITED VS	SUBHA BIKASH PANDA VS	// HANDAPA /324 /2022 ()
107	CRLMC/0004036/2022	STATE OF ODISHA ARUN KUMAR SWARNKAR VS	RAKESH SHARMA VS	// / /0 ()
108	CRLMC/0004037/2022	SURENDRA KUMAR SAHU JAGADISH CHALAN VS	J.N.PANDA VS	// BHAWANIPATNA SADAR /153 /2015 ()
109	CRLMC/0004038/2022	STATE OF ODISHA SUKANTA KUMAR SAHU VS	CHITTARANJAN PATTNAIK VS	// RENGALI DAM SITE /191 /2022 ()
110	CRLMC/0004039/2022	STATE OF ODISHA SANTOSH KUMAR PRADHAN@LIKUN VS	APARESH BHOI VS	// COLLIERY /354 /2020 SPECIAL JUDGE (POCSO), ANGUL(Anugul)
111	CRLMC/0004040/2022	STATE OF ODISHA PRATAP KUMAR PARIDA@PRATAP PARIDA VS	PRADEEP KUMAR DAS VS	// TR/0000052/2022 KANJIPANI /26 /2021 ()
112	CRLMC/0004041/2022	STATE OF ODISHA ARATI SAHU VS	DEEPALI MAHAPATRA VS	// KAKIRIGUMMA /31 /2015 ()
113	CRLMC/0004042/2022	STATE OF ODISHA BISWA@BISWAJIT PATTNAIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// BURLA /71 /2007 () //

ORISSA HIGH COURT

FILING REPORT AS ON :14/12/2022

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114	CRLMC/0004043/2022	AKSHAYA KUMAR PANDA@MITAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	GONDIA /108 /2019 () //
115	CRLMC/0004044/2022	PRATAP KUMAR JENA@BADAL VS STATE OF ODISHA	DHARMENDRA SETHY VS	SARANAKUL /85 /2017 () //
116	CRLMC/0004045/2022	NRUSINGH CHARAN PATI VS STATE OF ODISHA	GOURI MOHAN RATH VS	MAHILA P.S. BUXIBAZAR /93 /2018 () //
117	CRLMC/0004046/2022	CHANDAN PATRA VS STATE OF ODISHA	MANORANJAN MISHRA VS	RAJNAGAR /107 /2020 () //
118	CRLMC/0004047/2022	NARENDRA MAHARANA@BHALU MAHARANA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	POLASARA PS /79 /2013 () //
119	CRLMC/0004048/2022	HARESH RANJAN HOTA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	JEYPORE SADAR /57 /2021 () //
120	CRLMC/0004049/2022	GANAPATIRAJU VEERA VENKATA SUBRAHMANYA VS STATE OF ODISHA	RUDRANARAYAN PARIJA VS	BALASORE SADAR /42 /2020 () //
121	CRLMC/0004050/2022	JASODA SAHU VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	CHANDAHANDI /41 /2018 () //
122	CRLMC/0004051/2022	KHETRAMOHAN BENIA VS RADHAKANTI KUMBHAR@BENIA	PRASHANTA KUMAR NAYAK VS	/ /0 () //
123	CRLMC/0004052/2022	SANJAY TOPPO VS STATE OF ODISHA	SAILABALA JENA VS	RAYAGADA G.R.P. /11 /2020 () //
124	CRLMC/0004053/2022	PANDA@UMAKANTA PANDA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BALASORE SADAR /41 /2020 () //
125	CRLMC/0004054/2022	BHAMA SAHOO	UDIT RANJAN JENA	MANGALPUR /526 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :14/12/2022

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0004055/2022	ANANTA@ANANTA CHARAN BARIK	JAYADEBA BEHERA	BANAPUR P.S. /30 /2021
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0004056/2022	BISWAJIT GIRI	TAPAN KUMAR KAMILA	JALESWAR /179 /2018
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0004057/2022	MANGAL NAIK	DR. SIMANCHALLA RANJIT	PATTAPUR (DIGAPAHANDI) /268 /2022
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0004058/2022	M/S CAPRICIOUS FOODS PRODUCT PVT LTD.	SUSANTA KUMAR NATH	KHANDAGIRI P.S. /621 /2020
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0004059/2022	RAHUL SWAIN	DEEPAK RANJAN PARIDA	CHANDAKA P.S. /278 /2021
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0004060/2022	GOPAL KRUSHAN MOHANTY	JITENDRA SAMANTARAY	PURUSHOTTAMPUR /314 /2022
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMP/0002592/2022	SHANTILATA PANI	PARTHA SARATHI NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMP/0002593/2022	MANOJ KUMAR SAHOO	DAITARI BISWAL	/ /0
		VS	VS	()
		DIPANJALI @ RUNABALA SAHOO		//
134	CRLMP/0002594/2022	NANDITA KAR	DEEPAK PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMP/0002595/2022	RABINDRA MOHAN DASH	GYANENDRA KUMAR TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMP/0002596/2022	BHARGABI MOHARANA	ATMAJIT MANMITH DAS	/ /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMP/0002597/2022	STATE OF ODISHA DUSASAN NATH VS SANJUKTA NATH	BISWAJIT PASAYAT VS	// //0 ()
138	CRLMP/0002598/2022	SURENDRA PANDA @ SURENDRA KUMAR PANDA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	//0 () //
139	CRLMP/0002599/2022	M/S ICIC LOMBARD GENERAL INSURANCE CO.LTD. VS STATE OF ODISHA	ANUPAM DASH VS	//0 () //
140	CRLMP/0002600/2022	KABI SURYA BALABANTRAY VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	//0 () //
141	CRLREV/0000609/2022	ALOK BEHERA VS STATE OF ODISHA	DIGAMBAR SETHI VS	HARICHANDANPUR /83 /2022 () //
142	CRLREV/0000610/2022	SANTOSH ROUTA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR (KODALA) /163 /2022 () //
143	FAO/0000491/2022	THE MANAGER LEGAL, M/S. UNITED INDIA INSURANCE CO.LTD. VS RINKU YADAV	SIDHARTH SANKAR MOHAPATRA VS	// () //
144	ITA/0000098/2022	PRINCIPAL COMNR. OF INCOME TAX, SAMBALPUR VS M/S. TATA SPONGE IRON LTD.	SIDHARTH SANKAR MOHAPATRA, SR.S.C.(I.T.) VS	// () //
145	ITA/0000099/2022	PRINCIPAL COMNR. OF INCOME TAX, SAMBALPUR VS M/S. TATA SPONGE IRON LTD.	SIDHARTH SANKAR MOHAPATRA, SR.S.C.(I.T.) VS	// () //
146	ITA/0000100/2022	PRINCIPAL COMNR. OF INCOME TAX, SAMBALPUR VS M/S. TATA SPONGE IRON LTD.	SIDHARTH SANKAR MOHAPATRA, SR.S.C.(I.T.) VS	// () //
147	ITA/0000101/2022	PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR VS M/S. TATA SPONGE IRON LTD.	SIDHARTH SANKAR MOHAPATRA, SR.S.C.(I.T.) VS	// () //

ORISSA HIGH COURT

FILING REPORT AS ON :14/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	ITA/0000102/2022	PRINCIPAL COMMNR. OF INCOME TAX, SAMBALPUR VS M/S. TATA SPONGE IRON LTD.	SIDDHARTH SANKAR MOHAPATRA, SR.S.C.(I.T.) VS	// 0 //
149	ITA/0000103/2022	PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR VS M/S. TATA SPONGE IRON LTD.	SIDDHARTH SANKAR MOHAPATRA, SR.S.C.(I.T.) VS	// 0 //
150	MACA/0000719/2022	M/S.NEW INDIA ASSURANCE COMPANY LTD. VS KUNI TARAI	SUBRAT SATPATHY VS	// 0 //
151	MACA/0000720/2022	MANAGER OF ORIENTAL INSURANCE CO.LTD. VS JHILLY@HEMALATA MOHANTY	SANTOSH KUMAR MOHANTY VS	// 0 //
152	MACA/0000721/2022	DIVL. MANAGER, THE ORIENTAL INSURANCE CO. LTD. VS ABHIMANYU @ ABHIRAM MUNDA @ PINTU	NADAM ALI KHAN VS	// 0 //
153	MATA/0000280/2022	GANGADHAR TRIPATHI VS SUSAMA TRIPATHY	AMITAV TRIPATHY VS	// 0 //
154	RPFAM/0000353/2022	SUBASH KUMAR MANDOTHIA VS SWEETY AGARWALA@MANDOTHIA	GOPAL KRUSHNA MOHANTY VS	// 0 //
155	RPFAM/0000354/2022	MONAL SHARMA@MISHRA VS SIDDHARTHA MISHRA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //
156	RSA/0000354/2022	DEEPAK SAHOO VS SAUMYARANJAN SAHOO	SOMADARSAN MOHANTY VS	// 0 //
157	RSA/0000355/2022	BABURAM MALLIK VS GAJENDRA MALLIK	SUBRAT KUMAR DAS VS	// 0 //
158	RSA/0000356/2022	REGULATED MARKET COMMITTEE VS NRUSINGHA CHARAN SAHOO	SOUMYA MISHRA VS	// 0 //
159	TRP(C)/0000485/2022	AGNISWAMI BEHERA	RAMAKRISHNA NAIK	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	TRP(C)/0000486/2022	MANOJ KUMAR MALIK P. SWATI ACHARY @ ACHARI	SULOCHANA PATRO	//
		VS	VS	()
161	TRPCRL/0000119/2022	P. KISHAN ACHARI PRANGYA PARAMITA PANDA	MANAS CHAND	//
		VS	VS	()
162	TRPCRL/0000120/2022	SANTOSH KUMAR SABAT PRANGYA PARAMITA PANDA	MANAS CHAND	//
		VS	VS	()
163	WA/0001699/2022	SANTOSH KUMAR SABAT JAYANTI KUMARI MISHRA	RAMDAS ACHARY	//
		VS	VS	()
164	WA/0001700/2022	STATE OF ODISHA BAMADEV BEHERA	SUDARSAN BEHERA	//
		VS	VS	()
165	WA/0001701/2022	EXECUTIVE ENGINEER,CESU (NOW TPCODL) ,KENDRAPARA STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)	//
		VS	VS	()
166	WA/0001702/2022	SUBHASHRI BEHERA B.M., INDUSIND BANK LTD.	RAMACHANDRA PANIGRAHY	//
		VS	VS	()
167	WA/0001703/2022	RANJAN KUMAR DAS BRANCH MANAGER INDUSIND BANK LTD.	RAMACHANDRA PANIGRAHY	//
		VS	VS	()
168	WA/0001704/2022	RANJAN KUMAR DAS STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)	//
		VS	VS	()
169	WA/0001705/2022	SARITA GOND BRANCH MANAGER INDUSIND BANK LTD.	RAMACHANDRA PANIGRAHY	//
		VS	VS	()
170	WP(C)/0034412/2022	PRABIR KUMAR SAMAL M/S., BANSAL INFRAPROJECTS PVT. LTDS., BOLANGIR	IRABODHA CHANDRA NAYAK	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0034413/2022	STATE OF ODISHA PRAKASH CHANDRA DALUA VS	PARTHA MUKHERJI VS	// // ()
172	WP(C)/0034414/2022	STATE OF ODISHA SARALA DEI VS	SHASHI BHUSAN JENA VS	// // ()
173	WP(C)/0034415/2022	STATE OF ODISHA BRAHMANANDA SAHOO VS	GYANENDRA CHANDRA SWAIN VS	// // ()
174	WP(C)/0034416/2022	STATE OF ODISHA PRASANNA KUMAR PATI VS	SHASHI BHUSAN JENA VS	// // ()
175	WP(C)/0034417/2022	UNION OF INDIA VARIAL KUMAR RAWLANI VS	PRAFULLA KUMAR RATH VS	// // ()
176	WP(C)/0034418/2022	STATE OF ODISHA RAJESH KUMAR PRADHAN VS	SANTOSH KUMAR NANDA VS	// // ()
177	WP(C)/0034419/2022	STATE OF ORISSA AMIR KHAN VS	MADAN MOHAN DAS VS	// // ()
178	WP(C)/0034420/2022	STATE OF ODISHA GANDHI RAWLANI VS	PRAFULLA KUMAR RATH VS	// // ()
179	WP(C)/0034421/2022	STATE OF ODISHA VARIAL KUMAR RAWLANI VS	PRAFULLA KUMAR RATH VS	// // ()
180	WP(C)/0034422/2022	STATE OF ODISHA BHARATIYA BIDYA NIKETAN (GURUKUL), KALIMES VS	SNDHIR KUMAR MALLICK VS	// // ()
181	WP(C)/0034423/2022	STATE OF ODISHA JAYADEBA PANY VS	S.N.BISWAL VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :14/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0034424/2022	GHUILU PADHAN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
183	WP(C)/0034425/2022	JAYANTA KUMAR MONDAL VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
184	WP(C)/0034426/2022	SAROJBALA PANDA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
185	WP(C)/0034427/2022	KAMAKSHYA PRASAD SAHOO VS STATE OF ODISHA	JULIYAS PRASAD BEHERA VS	// 0 //
186	WP(C)/0034428/2022	DASAMI BARA VS STEEL AUTHORITY OF INDIA LTD. ROURKELA	RABI NARAYAN MOHANTY VS	// 0 //
187	WP(C)/0034429/2022	RAMAMANI ROUT VS STATE OF ODISHA	UDIT RANJAN JENA VS	// 0 //
188	WP(C)/0034430/2022	SUBASH KUMAR RAY VS MD., IRRIGATION DEPT., GOVT. OF ORISSA, BBSR	AMBIKA PRASAD RAY VS	// 0 //
189	WP(C)/0034431/2022	BAYER CROPSCIENCE LTD. MAHARASHTRA VS UNION OF INDIA	BIBHU PRASAD MOHANTY VS	// 0 //
190	WP(C)/0034432/2022	SOURINDHRI DAS VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //
191	WP(C)/0034433/2022	BASANTA KUMAR SUBUDHI VS STATE OF ORISSA	G.K.NANDA VS	// 0 //
192	WP(C)/0034434/2022	ELINA PRIYAMBADA VS STATE OF ODISHA	SUBASH CHANDRA SATAPATHY VS	// 0 //
193	WP(C)/0034435/2022	ALEKH KUMAR BEHERA	PRABIR KUMAR RAY	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0034436/2022	RAMESH CHANDRA SAHU	SUBASH CHANDRA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0034437/2022	AKHILA RAM JENA	SATYAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0034438/2022	INDRAMANI LENKA	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0034439/2022	AKHILA RAM JENA	SATYAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0034440/2022	PADAN SAHOO	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0034441/2022	ARUN KUMAR DAS	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0034442/2022	SUDARSHAN KAND	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0034443/2022	PRASANT KUMAR SINGH	K.C.MAJHI	//
		VS	VS	0
		R.T.O., BBSR 1		//
202	WP(C)/0034444/2022	SUKADEV MAJHI	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0034445/2022	HANSANATH CONSTRUCTION PVT. LTD., CUTTACK	K.C.MAJHI	//
		VS	VS	0
		R.T.O., DHENKANAL		//
204	WP(C)/0034446/2022	PITABAS MATARI	SURESH KUMAR PANDA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :14/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0034447/2022	STATE OF ODISHA KRUSHNA CHANDRA BEHERA VS	GYANENDRA CHANDRA SWAIN VS	// // ()
206	WP(C)/0034448/2022	STATE OF ODISHA KAMALA PARIDA VS	SURESH KUMAR PANDA VS	// // ()
207	WP(C)/0034449/2022	STATE OF ODISHA SANTOSH KUMAR PATNAIK VS	ANIL KUMAR DAS VS	// // ()
208	WP(C)/0034450/2022	STATE OF ODISHA PRASAN KUMAR SAHU VS	ANIL KUMAR DAS VS	// // ()
209	WP(C)/0034451/2022	STATE OF ODISHA DINESH KUMAR SAHU VS	JAYAKRISHNA MOHAPATRA VS	// // ()
210	WP(C)/0034452/2022	STATE OF ORISSA RABINDRA NATH BISI VS	DILIP KUMAR SAHU VS	// // ()
211	WP(C)/0034453/2022	STATE OF ODISHA SANGHAMITRA SWAIN VS	DEBENDRA KUMAR DHAR VS	// // ()
212	WP(C)/0034454/2022	STATE OF ODISHA SRINIBASH BADAJENA VS	DURLLABHA RANJAN MISHRA VS	// // ()
213	WP(C)/0034455/2022	STATE OF ODISHA ARTATRAN MALLICK VS	RAMA KRISHNA BISOI VS	// // ()
214	WP(C)/0034456/2022	STATE OF ODISHA DHANESWAR BEHERA VS	MOHENDRA DALAI VS	// // ()
215	WP(C)/0034457/2022	THE CHIEF SUPDT. ENGINEER (ELECT) TPCODL, BBSR NIRANJAN MOHANTY VS STATE OF ODISHA	JITENDRA KUMAR NAIK VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :14/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0034458/2022	DAYANIDHI PRADHAN VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
217	WP(C)/0034459/2022	KALPANA KHOSALA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //
218	WP(C)/0034460/2022	M/S DURGA AUTO CENTRE, CUTTACK VS THE SALES TAX OFFICER, CUTTACK I, CENTRAL CIRCLE	BHABANI PRASAD MOHANTY VS	// 0 //
219	WP(C)/0034461/2022	SITARAM BEHERA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //
220	WP(C)/0034462/2022	MAMATA PATRA VS THE ADDL. CT AND GST OFFICER, NAYAGARH CIRCLE	BHABANI PRASAD MOHANTY VS	// 0 //
221	WP(C)/0034463/2022	RAJESH PRITAM MOHANTY VS MEMBER BOARD OF REVENUE, CUTTACK	MANOJ KUMAR PATI VS	// 0 //
222	WP(C)/0034464/2022	SANATAN KHATUA VS REGIONAL MANAGER, RBI, BBSR	PABITRA KUMAR BEHERA VS	// 0 //
223	WP(C)/0034465/2022	BANISETTY MUTYALU VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
224	WP(C)/0034466/2022	RAMESHWAR BAG VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
225	WP(C)/0034467/2022	MAKAR KETAN SAHOO VS STATE OF ODISHA	DEVI BATSALYA RATH VS	// 0 //
226	WP(C)/0034468/2022	DURBADALA SAHU VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
227	WP(C)/0034469/2022	PRAMOD KUMAR MOHAPATRA	SUKANTA KUMAR MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0034470/2022	JULI BEHERA	BIVUDATTA CHALAN	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0034471/2022	NIBEDITA BAL	DEVI BATSALYA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0034472/2022	USHARANI PATI	AMIYA RANJAN SWAIN	//
		VS	VS	0
		THE COMMNR. CUM SECY., REVENUE AND DM, DEPT., BBSR		//
231	WP(C)/0034473/2022	INDUMATI BANUA	BIVUDATTA CHALAN	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0034474/2022	ALEKHA MAHANANDA	JAGABANDHU SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0034475/2022	PRAMOD KUMAR KHANDAYATRAY	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ORISSA		//
234	WP(C)/0034476/2022	TILOTAMA MOHANTY	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0034477/2022	SAROJKANTA BEHERA	BIJAYA KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0034478/2022	KASINATH DAS	JYOTI PATNAIK	//
		VS	VS	0
		STATE OF ORISSA		//
237	WP(C)/0034479/2022	BHAGABAN GARNAYAK	S.SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0034480/2022	KAILASH CHANDRA BISWAL	SHASHI BHUSAN JENA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :14/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0034481/2022	STATE OF ODISHA SHYAMA SANKAR DASH VS	SATYABRATA SATAPATHY VS	// // ()
240	WP(C)/0034482/2022	STATE OF ODISHA BALAKRISHNA BEHERA VS	SHASHI BHUSAN JENA VS	// // ()
241	WP(C)/0034483/2022	STATE OF ODISHA PRATAP KUMAR PARIDA VS	SWAPNIL ROY VS	// // ()
242	WP(C)/0034484/2022	STATE OF ODISHA DESHABANDHU MOHANTY VS	SWAPNIL ROY VS	// // ()
243	WP(C)/0034485/2022	STATE OF ODISHA AKSHAYA CHANDRA DAS VS	SWAPNIL ROY VS	// // ()
244	WP(C)/0034486/2022	STATE OF ODISHA MANORAMA BEHERA VS	PRASANTA KUMAR NANDA VS	// // ()
245	WP(C)/0034487/2022	STATE OF ODISHA RAMABALLAV PRADHAN VS	SUBASH CHANDRA RATH VS	// // ()
246	WP(C)/0034488/2022	UNION OF INDIA MAHASWETA NAYAK VS	SUDEEP KUMAR SARANGI VS	// // ()
247	WP(C)/0034489/2022	STATE OF ORISSA PRASANTA PRADHAN VS	KAMAL RAY VS	// // ()
248	WP(C)/0034490/2022	RBI, MUMBAI SARASWATY BARADA VS	SUBASH CHANDRA RATH VS	// // ()
249	WP(C)/0034491/2022	UNION OF INDIA NIBASI DEI VS STATE OF ORISSA	SUDEEP KUMAR SARANGI VS	// // () //

ORISSA HIGH COURT

FILING REPORT AS ON :14/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0034492/2022	HADIBANDHU SAHU VS UNION OF INDIA	SARAT CHANDRA DASH VS	// 0 //
251	WP(C)/0034493/2022	BIJAY RANA VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
252	WP(C)/0034494/2022	SUBARNA KESHARI CHAND VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
253	WP(C)/0034495/2022	MANOJ KUMAR PATTNAIK VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
254	WP(C)/0034496/2022	A.MAHESWAR PATRA VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
255	WP(C)/0034497/2022	CHANDRAKANTA MAJHI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
256	WP(C)/0034498/2022	BITIKA DEY VS COLLECTOR-CUM-DM, BALASORE	NILA MADHAB PRAHARAJ VS	// 0 //
257	WP(C)/0034499/2022	M/S. HINDUSTAN STEELWORKS CONSTRUCTION LTD. VS MICRO SMALL AND ENTERPRISES FACILITATION COUNCIL, CUTTACK	DEBKANTA VS	// 0 //
258	WP(C)/0034500/2022	SIBUNA SAHOO VS THE SUPERINTENDING ENGINEER, TPCODL, BBSR	MANOJ KUMAR MOHANTY VS	// 0 //
259	WP(C)/0034501/2022	SANDHYARANI MOHARANA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY A VS	// 0 //
260	WP(C)/0034502/2022	ABHIMANYU MOHANTY VS THE SUPERINTENDING ENGINEER, TPCODL, BBSR	MANOJ KUMAR MOHANTY VS	// 0 //
261	WP(C)/0034503/2022	SUBHALAXMI BADAJENA	JEEVANJYOTI MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0034504/2022	SHREE JAGANNATH MAHAPRABHU BIJE SRIKHETRA, PURI SANTOSINI PANI	BHAGABAN BEHERA	//
		VS	VS	0
263	WP(C)/0034505/2022	STATE OF ODISHA KALUCHARAN SWAIN	MANOJ KUMAR MOHANTY	//
		VS	VS	0
264	WP(C)/0034506/2022	THE SUPERINTENDING ENGINEER, TPCODL, BBSR SATYANARAYAN MISHRA	PRASANTA KUMAR MISHRA	//
		VS	VS	0
265	WP(C)/0034507/2022	STATE OF ODISHA GOLEKHA CHANDRA BEHERA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
266	WP(C)/0034508/2022	STATE OF ODISHA SIDHARTH PATTANAYAK	LALATENDU KANUNGO	//
		VS	VS	0
267	WP(C)/0034509/2022	STATE OF ODISHA SHASHI BHUSAN PRAHARAJ	KRISHNA CHANDRA SAHU	//
		VS	VS	0
268	WP(C)/0034510/2022	STATE OF ODISHA PRABIR KUMAR MOHANTY	PRAKASH K. MISHRA	//
		VS	VS	0
269	WP(C)/0034511/2022	STATE OF ODISHA GANGADHAR JENA	PAMI RATH	//
		VS	VS	0
270	WP(C)/0034512/2022	STATE OF ODISHA SK. AHAMED ALI	MANOJ KUMAR MOHANTY	//
		VS	VS	0
271	WP(C)/0034513/2022	THE SUPERINTENDING ENGINEER, TPCODL, BBSR SATYABHAMA SAHU	JEEVANJYOTI MOHANTY	//
		VS	VS	0
272	WP(C)/0034514/2022	SHREE JAGANNATH MAHAPRABHU BIJE SRIKHETRA, PURI SUPRABHA @ SUPRAVA PRADHAN	RUDRA NARAYAN PARIJA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0034515/2022	STATE OF ODISHA NIHAR RANJAN SETHY VS	AMIYA KUMAR CHHATOI VS	// // ()
274	WP(C)/0034516/2022	STATE OF ODISHA KEDARNATH MISHRA VS	SISIR DAS VS	// // ()
275	WP(C)/0034517/2022	STATE OF ODISHA JANARDAN DALAI VS	BHABANI SHANKAR MISHRA (3) VS	// // ()
276	WP(C)/0034518/2022	STATE OF ODISHA BHABANI PRASAD MISHRA VS	BHABANI SHANKAR MISHRA (3) VS	// // ()
277	WP(C)/0034519/2022	STATE OF ODISHA BIJAYA CHANDRA PATNAIK VS	BHABANI SHANKAR MISHRA (3) VS	// // ()
278	WP(C)/0034520/2022	STATE OF ODISHA RAJ KISHORE MOHANTY VS	BHABANI SHANKAR MISHRA (3) VS	// // ()
279	WP(C)/0034521/2022	STATE OF ODISHA RAJ KUMAR SHARMA VS	BHABANI SHANKAR MISHRA (3) VS	// // ()
280	WP(C)/0034522/2022	STATE OF ODISHA GOVERNING BODY OF DR. JKS COLLEGE, SAMBALPUR VS	PRANAB RANJAN CHHATOI VS	// // ()
281	WP(C)/0034523/2022	SUB-COLLECTOR, SADAR, SAMBALPUR AJIT KUMAR RAY VS	RAMDAS ACHARY VS	// // ()
282	WP(C)/0034524/2022	STATE OF ODISHA SASHADHAR SETHI VS	RAMDAS ACHARY VS	// // ()
283	WP(C)/0034525/2022	STATE OF ODISHA M/S. M.L. ENTERPRISES, ROURKELA VS THE COMMNR. OF COMMERCIAL TAX, BBSR	KARTIK KURMY VS	// // () //

ORISSA HIGH COURT

FILING REPORT AS ON :14/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0034526/2022	KULAMANI BALIARSINGH VS STATE OF ODISHA	AKHAYA KUMAR MISHRA VS	// 0 //
285	WP(C)/0034527/2022	M/S M.L. ENTERPROSES, ROURKELA VS THE COMMNR. OF COMMRCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	KARTIK KURMY VS	// 0 //
286	WP(C)/0034528/2022	M/S.ASPIRE CORRUGATION INDUSTRY, CUTTACK VS PUNJAB NATIONAL BANK, BBSR	SURYANARAYAN BISWAL VS	// 0 //
287	WP(C)/0034529/2022	RATNAKAR SWAIN VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
288	WP(C)/0034530/2022	SANJULATA SAHU VS TAHASILDAR, NIALI, CUTTACK	PRAMOD KUMAR NAYAK VS	// 0 //
289	WP(C)/0034531/2022	GOURI BEHERA VS STATE OF ODISHA	BEHERA GOKHA VS	// 0 //
290	WP(C)/0034532/2022	NARAYAN PRASAD BEHERA VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
291	WP(C)/0034533/2022	M.C. OF BUDHIDEBI UCHABIDYAPITHA, GHUDUKAN, SWAIN VS STATE OF ODISHA	R.K. SWAIN VS	// 0 //
292	WP(C)/0034534/2022	NIRMAL KUMAR SARANGI VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	// 0 //
293	WP(C)/0034535/2022	BHARAT CHANDRA JENA VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
294	WP(C)/0034536/2022	NIHAR RANJAN SWAIN VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
295	WP(C)/0034537/2022	PHULAMANI DEI	RABI NARAYAN BEHERA	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		GOVT.OF ODISHA		//
296	WP(C)/0034538/2022	PHULAMANI DEI	RABI NARAYAN BEHERA	//
		VS	VS	0
		GOVT. OF ODISHA		//
297	WP(C)/0034539/2022	JALAMANDUA S.C.S. LTD.,BHADRAK	SADASIVA PATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0034540/2022	PHULAMANI DEI	RABI NARAYAN BEHERA	//
		VS	VS	0
		GOVT. OF ODISHA		//
299	WP(C)/0034541/2022	KHIROD KUMAR PRADHAN	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0034542/2022	PHULAMANI DEI	MADAN MOHAN DAS	//
		VS	VS	0
		GOVT. OF ODISHA		//
301	WP(C)/0034543/2022	KISHORE KUMAR SINGH	DINESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0034544/2022	RAJESWARI SENAPATI	SANTOSH KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0034545/2022	LIPI ROUT	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
		THE REGISTRAR OF CO-OP. SOCIETIES, BBSR		//
304	WP(C)/0034546/2022	NAMRATA PANDA	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0034547/2022	BHAKTA CHARAN DASH	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0034548/2022	BHRAMARA SAHU	RANJIT SAMAL	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :14/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0034549/2022	STATE OF ORISSA UDHAB CHANDRA PATEL VS	RANJIT SAMAL VS	// // ()
308	WP(C)/0034550/2022	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS	RANJIT SAMAL VS	// // ()
309	WP(C)/0034551/2022	STATE OF ODISHA BHASKAR PARIDA VS	SOUMYA RANJAN DAS VS	// // ()
310	WP(C)/0034552/2022	STATE OF ODISHA BHASKAR PARIDA VS	SOUMYA RANJAN DAS VS	// // ()
311	WP(C)/0034553/2022	STATE OF ODISHA SHANTANU KUMAR TRIPATHY VS	SASWATI MOHAPATRA VS	// // ()
312	WP(C)/0034554/2022	STATE OF ODISHA JAYANT KUMAR DEHURY VS THE COMMNR. OF ENDOWMENT, BBSR	BHAWANI SANKAR PANIGRAHI VS	// // ()
313	WP(C)/0034555/2022	RAJENDRA KUMAR BISWAL VS GENERAL MANAGER, ODISHA GRAMYA BANK, BBSR	ARUN KUMAR DAS 1 VS	// // ()
314	WP(C)/0034556/2022	DEBASIS BEHERA VS STATE OF ODISHA	SUBASH CH PANI VS	// // ()
315	WP(C)/0034557/2022	NARAYANA PADHY VS STATE OF ODISHA	SAMARENDRA PATTANAİK VS	// // ()
316	WP(C)/0034558/2022	M/S. BALASORE ALLOYS LTD.JAJPUR VS STATE OF ODISHA	SUBASH CH PANI VS	// // ()
317	WP(C)/0034559/2022	M/S.BALASORE ALLOYS LTD VS STATE OF ODISHA	SUBASH CH PANI VS	// // ()

ORISSA HIGH COURT**FILING REPORT AS ON :14/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0034560/2022	M/S BALASORE ALLOYS LTD., JAJPUR VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
319	WP(C)/0034561/2022	NARAYANA PADHY VS STATE OF ODISHA	SAMARENDRA PATTANAİK VS	// 0 //
320	WP(C)/0034562/2022	M/S.BALASORE ALLOYES LTD, JAJPUR VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
321	WP(C)/0034563/2022	M/S BALASORE ALLOYS LTD., JAJPUR VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
322	WP(C)/0034564/2022	M/S.BALASORE ALLOYES LTD, JAJPUR VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
323	WP(C)/0034565/2022	UPENDRANATH SWAIN VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
324	WP(C)/0034566/2022	M/S BALASORE ALLOYS LTD., JAJPUR VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
325	WP(C)/0034567/2022	M/S.BALASORE ALLOYS LTD, JAJPUR VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
326	WP(C)/0034568/2022	RAJENDRA NATH NAYAK VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	// 0 //
327	WP(C)/0034569/2022	M/S BALASORE ALLOYS LTD., JAJPUR VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
328	WP(C)/0034570/2022	M/S.BALASORE ALLOYS LTD,JAJPUR VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
329	WP(C)/0034571/2022	M/S BALASORE ALLOYS LTD., JAJPUR	SUBASH CH PANI	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0034572/2022	M/S.BALASORE ALLOYS LTD,JAJPUR	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0034573/2022	TRUPTILATA NAYAK	DIBYASHREE RAY	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0034574/2022	M/S.BALASORE ALLOYS LTD,JAJPUR	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0034575/2022	M/S BALASORE ALLOYS LTD., BALASORE	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0034576/2022	RINKI SAHOO	BISWA PRAKASH DHAL	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0034577/2022	M/S BALASORE ALLOYS LTD., KHORDHA	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0034578/2022	BIPIN BIHARI PRADHAN	JAGABANDHU SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0034579/2022	MADHUSUDAN BEHERA	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0034580/2022	SANJAY KUMAR JENA	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0034581/2022	BHAGABAN NAYAK	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0034582/2022	SUBHADRA NANDA	AVIJIT PATNAIK	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :14/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0034583/2022	STATE OF ORISSA RABINARAYAN BHOI VS	PRADEEP KUMAR DAS VS	// // ()
342	WP(C)/0034584/2022	STATE OF ODISHA RANJITA BEHERA VS	PRADEEP KUMAR DAS VS	// // ()
343	WP(C)/0034585/2022	STATE OF ODISHA RABINDRA KUMAR NAIK VS	RANJIT MOHANTY VS	// // ()
344	WP(C)/0034586/2022	STATE OF ODISHA KHAGENDRANATH PARAMANIK VS	DEBENDRANATH MISRA VS	// // ()
345	WP(C)/0034587/2022	UNION OF INDIA SUKURU @ SUKRU SAHOO VS	BASUDEV BARIK VS	// // ()
346	WP(C)/0034588/2022	STATE OF ORISSA SAHADEV PATRA VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
347	WP(C)/0034589/2022	STATE OF ODISHA BIGYAN CHANDRA SAHOO VS	BASUDEV BARIK VS	// // ()
348	WP(C)/0034590/2022	STATE OF ORISSA CHAITAN PATRA VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
349	WP(C)/0034591/2022	STATE OF ODISHA GAJENDRA PRASAD PANDA VS	NILAKANTHA JUJHARSINGH VS	// // ()
350	WP(C)/0034592/2022	STATE OF ODISHA ISWAR CHANDRA NAIK VS	BASUDEV BARIK VS	// // ()
351	WP(C)/0034593/2022	STATE OF ORISSA TARABATI HARIJAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :14/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0034594/2022	KRUSHNA CHANDRA NAIK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
353	WP(C)/0034595/2022	GAJENDRA PRASAD PANDA VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	// 0 //
354	WP(C)/0034596/2022	NARENDRA DALPATI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
355	WP(C)/0034597/2022	RUDRA GOUD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
356	WP(C)/0034598/2022	GAJENDRA PRASAD PANDA VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	// 0 //
357	WP(C)/0034599/2022	BABINA SAHOO VS REGIONAL DIRECTOR, RBI, BBSR	BHARAT BHUSAN ROUSTRAY VS	// 0 //
358	WP(C)/0034600/2022	BHISMADEV SA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
359	WP(C)/0034601/2022	B.MANOJ KUMAR RAO VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	// 0 //
360	WP(C)/0034602/2022	LOKANATH ROUT VS STATE OF ODISHA	G.P.MOHANTY VS	// 0 //
361	WP(C)/0034603/2022	B.MANOJ KUMAR RAO VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	// 0 //
362	WP(C)/0034604/2022	KISHORE CHANDRA BODKIA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
363	WP(C)/0034605/2022	RAKESHA NAYAK	SYAMALENDU PATTNAIK	//

ORISSA HIGH COURT**FILING REPORT AS ON :14/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	WP(C)/0034606/2022	REGIONAL MANAGER, RBI,BBSR MADHUSUDAN PRAMANIK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
365	WP(C)/0034607/2022	STATE OF ODISHA NAGENDRANATH DASH MOHAPATRA	SUJATA JENA	//
		VS	VS	0
366	WP(C)/0034608/2022	STATE OF ODISHA BULU DAS @ NAYAK	DR. SIMANCHALLA RANJIT	//
		VS	VS	0
367	WP(C)/0034609/2022	STATE OF ODISHA JAGABANDHU BISOYI	SIDHESWAR MOHANTY	//
		VS	VS	0
368	WP(C)/0034610/2022	REGISTRAR OF COOPERATIVE SOCIETIES, BBSR PREMANANDA SAHU	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
369	WP(C)/0034611/2022	STATE OF ODISHA RATNAKAR BAL	ABHIMANYU PARIDA	//
		VS	VS	0
370	WP(C)/0034612/2022	COLLECTOR AND DM, BHADRAK GYANA RANJAN MOHARATHA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
371	WP(C)/0034613/2022	STATE OF ODISHA SUBASH CHANDRA DASH	JNANA RANJAN KAR	//
		VS	VS	0
372	WP(C)/0034614/2022	COMMNR., LR AND SETTLEMENT, CUTTACK SASHI BHUSAN PATRA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
373	WP(C)/0034615/2022	STATE OF ODISHA NIRANJAN SAHU	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
374	WP(C)/0034616/2022	STATE OF ODISHA SUBASH CHANDRA DASH	JNANA RANJAN KR	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		COMMNR., LR AND SETTLEMENT, CUTTACK		//
375	WP(C)/0034617/2022	SULOCHAN NAYAK	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
376	WP(C)/0034618/2022	DASARATHI MAHALIK	JNANA RANJAN KAR	//
		VS	VS	0
		COMMNR., LR AND SETTLEMENT, CUTTACK		//
377	WP(C)/0034619/2022	DILLIP KUMAR JENA	SHUBHENDU KUMAR PARIDA	//
		VS	VS	0
		REGISTRAR OF COOPERATIVE SOCIETIES, BBSR		//
378	WP(C)/0034620/2022	UGRE @ UGRESAN MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
379	WP(C)/0034621/2022	PRAMOD KUMAR NANDA	TUSAR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
380	WP(C)/0034622/2022	PRAVAKAR ROUT	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
381	WP(C)/0034623/2022	NIRANJAN DALAI	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
382	WP(C)/0034624/2022	BHANUMATI DALAI	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
383	WP(C)/0034625/2022	KRISHNA ORAM	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ORISSA		//
384	WP(C)/0034626/2022	NIRMAL NAIK	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
385	WP(C)/0034627/2022	LALITA PANDA	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :14/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0034628/2022	SUKANTI MUKHI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
387	WP(C)/0034629/2022	M/S. STAR DELTA TRANSFORMERS LTD.,BHOPAL VS TP WESTERN ODISHA DISTRIBUTION LTD.,SAMBALPUR	SIDHANT DWIBEDI VS	// 0 //
388	WP(C)/0034630/2022	PUSPALATA NAYAK VS STATE OF ODISHA	B. N. MOHAPATRA VS	// 0 //
389	WP(C)/0034631/2022	SANTOSH SABAR @ SANTOSH KUMAR SABAR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
390	WP(C)/0034632/2022	SABITA SAHOO VS DAMBARUDHARA SAHOO	SANTOSH KUMAR MAHANTY VS	// 0 //
391	WP(C)/0034633/2022	FAYAZUDDIN KHAN VS STATE OF ODISHA	B. N. MOHAPATRA VS	// 0 //
392	WP(C)/0034634/2022	GOBINDA NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
393	WP(C)/0034635/2022	MANISHA KHUNTIA VS NIHAR RANJAN SWAIN	RITURANJAN CHHOTARAY VS	// 0 //
394	WP(C)/0034636/2022	MANORANJAN BHANJA VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
395	WP(C)/0034637/2022	SAROJA KUMAR SAHU VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
396	WP(C)/0034638/2022	ARJUN DANDSENA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
397	WP(C)/0034639/2022	MOUSUMI BEHERA	MRUGANKA MAULI PATNAIK	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
398	WP(C)/0034640/2022	STATE OF ODISHA ROMANCHAL SABAR	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
399	WP(C)/0034641/2022	STATE OF ODISHA PRASHANTA KUMAR DAS	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
400	WP(C)/0034642/2022	STATE OF ODISHA DURGA CHARAN PADHI	BISWAJIT NAYAK	//
		VS	VS	0
401	WP(C)/0034643/2022	STATE OF ODISHA PRASANTA KUMAR PATRA	GHANASHYAM MUDULI	//
		VS	VS	0
402	WP(C)/0034644/2022	UNION OF INDIA SANDHYARANI LENKA	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
403	WP(C)/0034645/2022	STATE OF ODISHA LACHHAMA GOUD	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
404	WP(C)/0034646/2022	STATE OF ODISHA DEEPAK KUMAR CHOUDHURY	BAIDHARA SAHOO	//
		VS	VS	0
405	WP(C)/0034647/2022	REGISTRAR COOPERATIVE SOCIETIES, BBSR BIRENDRA PANDA	B.SATAPATHY	//
		VS	VS	0
406	WP(C)/0034648/2022	STATE OF ODISHA BINAPANI DUTTA	B.SATAPATHY	//
		VS	VS	0
407	WP(C)/0034649/2022	STATE OF ODISHA ABDUL JABBAR KHAN	SANATAN DAS	//
		VS	VS	0
408	WP(C)/0034650/2022	STATE OF ODISHA SARAT KUMAR BEHERA	S.P.MANGARAJ	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0034651/2022	STATE OF ODISHA ALL ORISSA ADVOCATES CLERKS ASSOCIATION, CUTACK	RATNA KUMAR MAHANTA VS	// ()
410	WP(C)/0034652/2022	STATE OF ODISHA MANAS RANJAN SETHI	DINESH KU. PATRA VS	// ()
411	WP(C)/0034653/2022	SARBESWAR SETHI MANJURI SAHU	MOHENDRA KUMAR MOHAPATRO VS	// ()
412	WP(C)/0034654/2022	STATE OF ODISHA MANOHAR DALPATI	MOHENDRA KUMAR MOHAPATRO VS	// ()
413	WP(C)/0034655/2022	STATE OF ODISHA PALAMADEI MAJHI	MOHENDRA KUMAR MOHAPATRO VS	// ()
414	WP(C)/0034656/2022	STATE OF ODISHA M/S. SAHU ENTERPRISES	KSHIROD KUMAR SAHOO VS	// ()
415	ABLAPL/0016072/2022	THE DY. COMMNR. OF SALES TAX CT AND GST CIRCLE, MAYURBHANJ GAYADHAR JENA	SARADA PRASAD DASH VS	// LAXMISAGAR P.S. /95 /2022 ()
416	ABLAPL/0016073/2022	STATE OF ODISHA AJAYA KUMAR PANDA	AJIT KUMAR PANDA VS	// BAIDESWAR /186 /2022 ()
417	ABLAPL/0016074/2022	STATE OF ODISHA ARUN KUMAR KHANDA	SOURA CHANDRA MOHAPATRA VS	// JEYPORE VIGILANCE /26 /2022 ()
418	ABLAPL/0016075/2022	STATE OF ODISHA(VIG.) DIPU SWAIN	MANAS RANJAN PANDA VS	// SEA BEACH /162 /2022 ()
419	ABLAPL/0016076/2022	STATE OF ODISHA GUDDU @ KHIRSAGAR PATEL	S.S.RAY (2) VS	// HEMGIR /312 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :14/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0016077/2022	SANTOSH KUMAR NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /43 /2022 () //
421	ABLAPL/0016078/2022	SATYA @ SATYABRATA SRICHANDAN VS STATE OF ODISHA	DEBASIS ROUT VS	BADAGODA P.S. /429 /2022 () //
422	ABLAPL/0016079/2022	AMIT SHAW VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BIRIDI PS /246 /2022 () //
423	ABLAPL/0016080/2022	SRIKANTA PRADHAN VS STATE OF ODISHA	SURESH KUMAR JENA VS	JAJPUR SADAR /332 /2022 () //
424	ABLAPL/0016081/2022	CHANDAN DAS @ SENDHA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANSADA /381 /2022 () //
425	ABLAPL/0016082/2022	GAJAPATI BARAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /229 /2022 () //
426	ABLAPL/0016083/2022	SK. MORAD ALI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	TIHIDI /494 /2022 () //
427	ABLAPL/0016084/2022	SANJAY SHIRKE VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BOLAGARH P.S. /244 /2022 () //
428	ABLAPL/0016085/2022	ASHOK KUMAR BAL VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	CHANDABALI /399 /2022 () //
429	ABLAPL/0016086/2022	RITARANI SHIAL @ SIAL VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	RAMACHANDAPUR /296 /2022 () //
430	ABLAPL/0016087/2022	SAMEERKANT TRIPATHY VS STATE OF ODISHA	SARADA DASH VS	K.NUAGOAN /53 /2020 () //
431	ABLAPL/0016088/2022	DEBAPRATIM BISWAL @ BAPUNA	AJIT KUMAR RAUT	JAJPUR SADAR /330 /2022

ORISSA HIGH COURT**FILING REPORT AS ON :14/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0016089/2022	STATE OF ODISHA PANKAJ SHARMA	NILAKANTHA DAS	// BIDANASI /38 /2022
		VS	VS	()
433	ABLAPL/0016090/2022	STATE OF ODISHA NATIA @ NATABARA JENA	PRASANT KUMAR BARIK	// BHADRAK RURAL /504 /2022
		VS	VS	()
434	ABLAPL/0016091/2022	STATE OF ODISHA KRUSHNA PRADHAN	NARENDRA PRASAD RATH	// KODALA /739 /2022
		VS	VS	()
435	ABLAPL/0016092/2022	STATE OF ODISHA SUDHANSU PANDA	RANJIT MOHANTY	// DERABIS /189 /2022
		VS	VS	()
436	ABLAPL/0016093/2022	STATE OF ODISHA SK BASA	DEEPAK KU SAHOO	// KENDRAPARA /120 /2022
		VS	VS	()
437	ABLAPL/0016094/2022	STATE OF ODISHA P.MOHAN RAO	JYOTIRMAYA SAHOO	// GOLANTHARA (BERHAMPUR) /314 /2022
		VS	VS	()
438	ABLAPL/0016095/2022	STATE OF ODISHA RASMI RANJAN JENA	BIBHU PRASAD CHHUALSINGH	// NIMAPADA /395 /2022
		VS	VS	()
439	ABLAPL/0016096/2022	STATE OF ODISHA JAYANTI NAYAK	SATYAPRAKASH DHAL	// CHANDRASEKHARPUR /253 /2022
		VS	VS	()
440	ABLAPL/0016097/2022	STATE OF ODISHA GOURI SHANKAR BISWAL	NIRANJAN LENKA	// / /0
		VS	VS	()
441	ABLAPL/0016098/2022	STATE OF ODISHA ASHOK MALLIK	SUBASH CHANDRA MOHANTY	// PURIGHAT /286 /2022
		VS	VS	()
442	ABLAPL/0016099/2022	STATE OF ODISHA GADADHAR SWAIN	MANOJ KUMAR MOHANTY	// MARKAT NAGAR /225 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0016100/2022	STATE OF ODISHA SANJAY SHIRKE VS	AMIT PRASAD BOSE VS	// NAYAGARH /174 /2022 ()
444	ABLAPL/0016101/2022	STATE OF ODISHA SURYAMANI @ TUKU DAS VS	PITAMBAR JENA VS	// / /0 ()
445	ABLAPL/0016102/2022	STATE OF ODISHA BIPLAB PATRA VS	ASHOK KUMAR SAHOO VS	// CHAULIAGANJA /376 /2022 ()
446	ABLAPL/0016103/2022	STATE OF ODISHA PRAHALLAD BARIK VS	BISWAJIT MOHAPATRA VS	// SINGLA /84 /2021 ()
447	ABLAPL/0016104/2022	STATE OF ODISHA JAYANTI PANDAB VS	RAKESH KUMAR MALLICK VS	// MARKAT NAGAR /188 /2022 ()
448	ABLAPL/0016105/2022	STATE OF ODISHA PADMA HARIJAN @ PADMABATI HARIJAN VS	TUKUNA KUMAR MISHRA VS	// DABUGAM /120 /2022 ()
449	ABLAPL/0016106/2022	STATE OF ODISHA BIPIN @ BAPIN SAHOO VS	AKSHAYA KUMAR SAHOO VS	// JENAPUR /355 /2022 ()
450	ABLAPL/0016107/2022	STATE OF ODISHA SUNIL XESS VS	RUDRA NARAYAN PARIJA VS	// KUTRA /156 /2022 ()
451	ABLAPL/0016108/2022	STATE OF ODISHA CHIKU @ GYANANJAY DAS VS	BISWAJIT MOHAPATRA VS	// SINGLA /84 /2021 ()
452	ABLAPL/0016109/2022	STATE OF ODISHA SAKIL KHAN VS	ASHOK JENA VS	// TIGIRIA /226 /2022 ()
453	ABLAPL/0016110/2022	STATE OF ODISHA PRITI RANJAN ROUT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// JAJPUR SADAR /261 /2020 () //

ORISSA HIGH COURT**FILING REPORT AS ON :14/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0016111/2022	BIBHISAN @ BIBHISHAN DEHURI VS STATE OF ODISHA	PULAKESH MOHANTY VS	//0 () //
455	ABLAPL/0016112/2022	RIZA JULUM MOHAMMAD VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARASINGHPUR /224 /2022 () //
456	ABLAPL/0016113/2022	ASUTOSH BARIK VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANSADA /381 /2022 () //
457	ABLAPL/0016114/2022	KAILASH SAHOO @ KAILASH CHANDRA SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BADACHANA /363 /2022 () //
458	ABLAPL/0016115/2022	K.PRABHAKAR REDDY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /454 /2022 () //
459	ABLAPL/0016116/2022	MD. ALAM GIR @ SURAJ VS STATE OF ODISHA	PRATYUSHA NAIDU VS	PIPLI /547 /2022 () //
460	ABLAPL/0016117/2022	ABHISHEK KUMAR VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI /321 /2022 () //
461	ABLAPL/0016118/2022	DIPU SAHOO VS STATE OF ODISHA	NALINI KANTA SAHOO VS	NUAGAON /202 /2022 () //
462	ABLAPL/0016119/2022	SANJAY SHIRKE VS STATE OF ODISHA	AMIT PRASAD BOSE VS	DASPALLA /240 /2022 () //
463	ABLAPL/0016120/2022	VIJAY SHAH VS STATE OF ODISHA	RABINDRA NATH PANDA VS	JHARSUGUDA /264 /2022 () //
464	ABLAPL/0016121/2022	DHANANJAYA DAS VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	SINGLA /84 /2021 () //
465	ABLAPL/0016122/2022	BANTI@PABITRA BHOI	SANJIB KUMAR BISWAL	BENTKAR (42 MOUZA) UPD CUTTACK /280 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :14/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0016123/2022	GULU @ ARABINDA ROUTRAY @ ABHIMANYU ROUSARI	SUKANTA KUMAR LENKA	DELANGA /352 /2022
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0016124/2022	MANJULATA SAHOO	SUKANTA KUMAR NAYAK	PIRAHAT P.S /193 /2022
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0016125/2022	MAYADHAR MUDULI	SUKANTA KUMAR NAYAK	CHANDABALI /360 /2022
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0016126/2022	MICHHA @ MICHHUA MAHAKUD	SUKANTA KUMAR NAYAK	CHANDABALI /360 /2022
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0016127/2022	TAPASA KUMAR MOHANTY	RABINDRA NATH PANDA	BAIDESWAR /190 /2022
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0016128/2022	PRATAP KUMAR PANDA	SUKANTA KUMAR NAYAK	CHANDABALI /360 /2022
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0016129/2022	K.PRABHAKAR REDDY	JYOTIRMAYA SAHOO	GOLANTHARA (BERHAMPUR) /410 /2022
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0016130/2022	SANJAY SHIRKE	AMIT PRASAD BOSE	KHANDAPARA /238 /2022
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0016131/2022	AJAYA SAHOO	SOUMYA MISHRA	KAMAKHYANAGAR /251 /2022
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0016132/2022	SURENDRA SAHOO	SOUMYA MISHRA	KAMAKHYANAGAR /251 /2022
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0016133/2022	JASHODA MAHAKUD	ASHOK KUMAR APAT	BARBIL /188 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0016134/2022	STATE OF ODISHA K. KRISHNA RAO @ KRISHNA VS	GOKUL ANANDA SAHU VS	// RAYAGADA TOWN /291 /2022 ()
478	WPC(OAC)/0002139/2007	STATE OF ODISHA SIBA PRASAD SWAIN VS STATE OF ODISHA	M/S K.K. SWAIN VS	// // () //

ORISSA HIGH COURT

MISC CASES FILED on :14/12/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2022 CONTC(CPS)/5/2018	BIPIN BIHARI NAYAK-MP	CH. SATYAJIT MISRA, A.G.A.
2	1/2022 CONTC(CPS)/5/2018	BIPIN BIHARI NAYAK-MP	CH. SATYAJIT MISRA, A.G.A.
3	1/2022 CONTC(CPS)/5/2018	BIPIN BIHARI NAYAK-MP	CH. SATYAJIT MISRA, A.G.A.
4	1/2022 CONTC(CPS)/5/2018	BIPIN BIHARI NAYAK-MP	CH. SATYAJIT MISRA, A.G.A.
5	8/2022 OTAPL/4/2014	NATIONAL ALUMINIUM-MP	
6	8/2022 OTAPL/4/2014	NATIONAL ALUMINIUM-MP	
7	8/2022 OTAPL/4/2014	NATIONAL ALUMINIUM-MP	
8	31/2022 ARBP/8/2017	D.B.POWER LTD.-MP	ADWITIYA SATPATHY
9	114/2022 TRPCRL/119/2022	PRANGYA PARAMITA PANDA-MP	MANAS CHAND
10	115/2022 TRPCRL/120/2022	PRANGYA PARAMITA PANDA-MP	MANAS CHAND
11	126/2022 JCRLA/2/2019	BHUJA@BHUJARAJ BEHERA-MP	ADV.
12	237/2022 LAA/36/2022	KRUSHNA CHANDRA PATTNAIK@KRUSHNA MOHAN PATTNAIK-MP	TRINANKAN PANDA 1
13	238/2022 SA/55/1996	DURGA-MP	M/S.SANJIT MOHANTY
14	314/2022 CONTC/7742/2022	SHAKUNTALA JENA-MP	ADV.
15	316/2022 MATA/118/2022	AYESHA MISHRA-MP	PINAKI DUTTA
16	440/2022 CRLMP/2593/2022	MANOJ KUMAR SAHOO-MP	DAITARI BISWAL
17	442/2022 CRLMP/2597/2022	DUSASAN NATH-MP	BISWAJIT PASAYAT
18	443/2022 CRLMP/2599/2022	M/S ICIC LOMBARD GENERAL INSURANCE CO.LTD.-MP	ANUPAM DASH
19	451/2022 RPFAM/353/2022	SUBASH KUMAR MANDOTHIA-MP	GOPAL KRUSHNA MOHANTY
20	452/2022 RPFAM/354/2022	MONAL SHARMA@MISHRA-MP	BIBHUTI BHUSAN CHOUDHURY
21	534/2022 TRP(C)/486/2022	P. SWATI ACHARY @ ACHARI-MP	SULOCHANA PATRO
22	756/2022 FAO/491/2022	THE MANAGER LEGAL, M/S. UNITED INDIA INSURANCE CO.LTD.-MP	BOJYDAS MOHAPATRA
23	1250/2022 WPC(OAC)/2139/2007	SIBA PRASAD SWAIN-MP	M/S K.K. SWAIN
24	1251/2022 WPC(OAC)/1384/2018	NITYANANDA BISWAL-MP	M/S L.K MOHANTY
25	1252/2022 WPC(OAC)/2729/2009	NABAKISHORE MISHRA-MP	PRAVAKAR BEHERA, S.C.(T)
26	1253/2022	RABINDRA KUMAR SAHOO-MP	S.C., S. AND M.E.

27	WPC(OAC)/403/2014 1254/2022	RABINDRA KUMAR SAHOO-MP	S.C., S. AND M.E.
28	WPC(OAC)/403/2014 1255/2022	ISWAR CHANDRA MISHRA-MP	A.S.C.
29	WPC(OAC)/2702/2006 1276/2022	ASHOK KR. ROUT-MP	M/S. PRAMOD KR. ROURAY, KISHORE KUMAR JENA
30	RSA/590/2003 1354/2022	ARCHANA SAHU-MP	K.K.SWAIN
31	CMP/306/2020 1355/2022	LAXMIDHAR BEHERA-MP	ARUN KUMAR MISHRA
32	CMP/1307/2022 1356/2022	EXECUTIVE OFFICER, BMC-MP	
33	CMP/1027/2016 1357/2022	EXECUTIVE OFFICER, BMC-MP	
34	CMP/1029/2016 1358/2022	EXECUTIVE OFFICER, BMC-MP	
35	CMP/1028/2016 1359/2022	JUGNU BIBI-MP	M/S.BIRANCHI NARAYAN MISHRA
36	CMP/1440/2015 1360/2022	JUGNU BIBI-MP	M/S.BIRANCHI NARAYAN MISHRA
37	CMP/1440/2015 1361/2022	JUGNU BIBI-MP	M/S.BIRANCHI NARAYAN MISHRA
38	CMP/1440/2015 1362/2022	JUGNU BIBI-MP	M/S.BIRANCHI NARAYAN MISHRA
39	CMP/1439/2015 1363/2022	JUGNU BIBI-MP	M/S.BIRANCHI NARAYAN MISHRA
40	CMP/1439/2015 1364/2022	JUGNU BIBI-MP	M/S.BIRANCHI NARAYAN MISHRA
41	CMP/1439/2015 1365/2022	SARAT KUMAR MISHRA-MP	CHINMAYA RANJAN DAS
42	CMP/1310/2022 1488/2022	IFFCO TOKIO G.I.CO. LTD.-MP	JUGALA KISHORE PANDA, S. B DAS,S.S DASH, B. KAR
43	MACA/75/2022 1489/2022	IFFCO TOKIO G.I.CO. LTD.-MP	JUGALA KISHORE PANDA, S. B DAS,S.S DASH, B. KAR
44	MACA/75/2022 1490/2022	M/S.NEW INDIA ASSURANCE COMPANY LTD.-MP	SUBRAT SATPATHY
45	MACA/719/2022 1491/2022	MANAGER OF ORIENTAL INSURANCE CO.LTD.-MP	SANTOSH KUMAR MOHANTY
46	MACA/720/2022 1492/2022	MANAGER OF ORIENTAL INSURANCE CO.LTD.-MP	SANTOSH KUMAR MOHANTY
47	MACA/720/2022 1493/2022	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	
48	MACA/421/2021 1494/2022	DIVL. MANAGER, THE ORIENTAL INSURANCE CO. LTD.-MP	MDAM ALI KHAN
49	MACA/721/2022 2231/2022	TAPASWANI GIRI-MP	M/S.PUSPAMITRA MOHAPATRA
50	CRLA/544/2015 2232/2022	ASHOK KUMAR SAHOO-MP	ARIJEET MISHRA
51	CRLA/733/2021 2233/2022	SANJAY DAS-MP	RAMAKANTA PANDA
52	CRLA/1159/2022 2234/2022	RAKESH SAHOO-MP	
53	CRLA/49/2016 2235/2022	RABINDRA KUMAR SAHOO-MP	MAITRIJIT MOHANTY, M/S.NITYANANDA PANDA,P.D
54	CRLA/772/2018 2236/2022	SARATHI BEHERA-MP	M/S.BASANTA KUMAR DAS
55	CRLA/138/2015 2236/2022	SATYAJIT MALLICK-MP	DEBASNAN DAS
56	BLAPL/11751/2022 2237/2022	MD.TAFIQUE@PAPU-MP	SUSHANTA KUMAR SAMANTARAY
57	CRLA/1104/2022 2237/2022	ACHUTA DALEI-MP	AMITAV TRIPATHY
	BLAPL/4555/2022		

58	2238/2022 CRLA/1104/2022	MD.TAFIQUE@PAPU-MP	SUSHANTA KUMAR SAMANTARAY
59	2238/2022 BLAPL/10435/2022	MANMATH SWAIN @ BUNA-MP	BRAHMANANDA TRIPATHY
60	2239/2022 CRLA/192/2017	BALARAM PRASAD SAHOO-MP	M/S.D.P.DHAL
61	2239/2022 BLAPL/4130/2022	RAGHABA NAHAK-MP	
62	2240/2022 CRLA/1161/2022	GOUTAM MAJHI-MP	SAROJ KUMAR MISHRA
63	2240/2022 BLAPL/11926/2022	LUCKY @ LAKE @ LUCKY JALLI @ LUCKY JALLY-MP	S.S.RAY 2, S.K.MISHRA
64	2241/2022 CRLA/527/2017	KAMESWAR NAHAK@NAYAK-MP	M/S. BASUDEV PUJARI,B.K.NAYAK,S.K. PRADHAN,M
65	2241/2022 BLAPL/11759/2022	ASIM KUMAR TAKRI-MP	SRIKANTA MAHUNTA
66	2242/2022 CRLA/149/2019	DINABANDHU MAJUMDAR-MP	MS.BABITA SAHU
67	2243/2022 CRLA/1162/2022	SUNIL KUMAR DAS-MP	PRAVASH CHANDRA JENA
68	2244/2022 CRLA/1162/2022	SUNIL KUMAR DAS-MP	PRAVASH CHANDRA JENA
69	2245/2022 CRLA/1163/2022	DEBADUTTA RAY-MP	DIPTIREKHA NANDA
70	2246/2022 CRLA/1163/2022	DEBADUTTA RAY-MP	DIPTIREKHA NANDA
71	2615/2022 ABLAPL/12361/2022	RIKARDA DULIBASKA-MP	
72	2616/2022 ABLAPL/14804/2022	SURENDRA JENA-MP	
73	2617/2022 ABLAPL/14024/2022	JOGENDRA BEHERA-MP	
74	2618/2022 ABLAPL/10664/2022	JUGAL KISHORE ROUT @ JABAN ROUT-MP	
75	2619/2022 ABLAPL/5596/2022	BUDHIRAM DAS-MP	
76	2620/2022 ABLAPL/8423/2019	SURYA NARAYAN MOHANTY-MP	DIGAMBAR SETHI
77	2621/2022 ABLAPL/10637/2022	SOUMYA RANJAN ROUT-MP	
78	2622/2022 ABLAPL/6811/2022	ABDUL RABIUL KHAN @ ABDUL RABIVUL KHAN-MP	
79	2623/2022 ABLAPL/8082/2022	PRAKASH KUMAR JALI-MP	
80	2624/2022 ABLAPL/8085/2022	MOHAMMAD IRFAN-MP	
81	2625/2022 ABLAPL/13143/2022	BANAMALI BEHERA-MP	
82	2626/2022 ABLAPL/13149/2022	BANAMALI BEHERA-MP	
83	2627/2022 ABLAPL/11593/2022	SUMANTA KUMAR SAMAL-MP	
84	3129/2022 CRLMC/4035/2022	INDIAN OIL CORPORATION LIMITED-MP	SUBHA BIKASH PANDA
85	3130/2022 CRLMC/4035/2022	INDIAN OIL CORPORATION LIMITED-MP	SUBHA BIKASH PANDA
86	3131/2022 CRLMC/4036/2022	ARUN KUMAR SWARNKAR-MP	RAKESH SHARMA
87	3132/2022 CRLMC/4037/2022	JAGADISH CHALAN-MP	J.N.PANDA
88	3133/2022 CRLMC/3134/2022	DHANI RAM SAHU-MP	SUDEEP KUMAR SARANGI
89	3134/2022	SUKANTA KUMAR SAHU-MP	CHITTARANJAN PATTNAIK

90	CRLMC/4038/2022 3135/2022	ARATI SAHU-MP	DEEPALI MAHAPATRA
91	CRLMC/4041/2022 3136/2022	NRUSINGH CHARAN PATI-MP	GOURI MOHAN RATH
92	CRLMC/4045/2022 3137/2022	CHANDAN PATRA-MP	MANORANJAN MISHRA
93	CRLMC/4046/2022 3138/2022	NARENDRA MAHARANA@BHALU MAHARANA-MP	DIGAMBARA MISHRA
94	CRLMC/4047/2022 3139/2022	JASODA SAHU-MP	TUKUNA KUMAR MISHRA
95	CRLMC/4050/2022 3140/2022	KHETRAMOHAN BENIA-MP	PRASHANTA KUMAR NAYAK
96	CRLMC/4051/2022 3141/2022	PANDA@UMAKANTA PANDA-MP	AJIT KUMAR RAUT
97	CRLMC/4053/2022 3142/2022	BISWAJIT GIRI-MP	TAPAN KUMAR KAMILA
98	CRLMC/4056/2022 3143/2022	MANGAL NAIK-MP	DR. SIMANCHALLA RANJIT
99	CRLMC/4057/2022 3144/2022	RAHUL SWAIN-MP	DEEPAK RANJAN PARIDA
100	CRLMC/4059/2022 3145/2022	M/S CAPRICIOUS FOODS PRODUCT PVT LTD.-MP	SUSANTA KUMAR NATH
101	CRLMC/4058/2022 3146/2022	GOPAL KRUSHAN MOHANTY-MP	JITENDRA SAMANTARAY
102	CRLMC/4060/2022 3147/2022	GOPAL KRUSHAN MOHANTY-MP	JITENDRA SAMANTARAY
103	CRLMC/4060/2022 3976/2022	M.D., THE ODISHA STATE COOP. BANK LTD.,ROURKELA-MP	SAPTYA RANJAN PATI
104	WA/1692/2022 3977/2022	JAYANTI KUMARI MISHRA-MP	RAMDAS ACHARY
105	WA/1699/2022 3978/2022	JAYANTI KUMARI MISHRA-MP	RAMDAS ACHARY
106	WA/1699/2022 3979/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
107	WA/1701/2022 3980/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
108	WA/1701/2022 3981/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
109	WA/1701/2022 3982/2022	B.M., INDUSIND BANK LTD.-MP	RAMACHANDRA PANIGRAHY
110	WA/1702/2022 3983/2022	BRANCH MANAGER INDUSIND BANK LTD.-MP	RAMACHANDRA PANIGRAHY
111	WA/1703/2022 3984/2022	BRANCH MANAGER INDUSIND BANK LTD.-MP	RAMACHANDRA PANIGRAHY
112	WA/1705/2022 3985/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
113	WA/1704/2022 3986/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
114	WA/1704/2022 3987/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
115	WA/1704/2022 17156/2022	BHAGABATI PRASAD DAS-MP	ASHOK KUMAR SAHOO
116	WP(C)/21307/2022 17157/2022	PRAFULLA KUMAR NAYAK-MP	DEEPALI MAHAPATRA
117	WP(C)/14642/2022 17158/2022	PRAKASH CHANDRA DALUA-MP	PARTHA MUKHERJI
118	WP(C)/34413/2022 17159/2022	SARALA DEI-MP	SHASHI BHUSAN JENA
119	WP(C)/34414/2022 17160/2022	DR. SUJATA PANDA-MP	SANJAY KUMAR MISHRA
120	WP(C)/730/2021 17161/2022	SITANSHU RANJAN BEHERA-MP	GYANARANJAN SETHI
	WP(C)/22734/2022		

121	17162/2022 WP(C)/34417/2022	VARIAL KUMAR RAWLANI-MP	PRAFULLA KUMAR RATH
122	17163/2022 WP(C)/34418/2022	RAJESH KUMAR PRADHAN-MP	SANTOSH KUMAR NANDA
123	17164/2022 WP(C)/34420/2022	GANDHI RAWLANI-MP	PRAFULLA KUMAR RATH
124	17165/2022 WP(C)/34421/2022	VARIAL KUMAR RAWLANI-MP	PRAFULLA KUMAR RATH
125	17166/2022 WP(C)/34423/2022	JAYADEBA PANY-MP	S.N.BISWAL
126	17167/2022 WP(C)/34427/2022	KAMAKSHYA PRASAD SAHOO-MP	JULIYAS PRASAD BEHERA
127	17168/2022 WP(C)/23510/2015	RAMBHABATI DAS-MP	M/S.ANTARYAMI SWAIN
128	17169/2022 WP(C)/34431/2022	BAYER CROPSCIENCE LTD. MAHARASHTRA-MP	BIBHU PRASAD MOHANTY
129	17170/2022 WP(C)/34432/2022	SOURINDHRI DAS-MP	AMIT KUMAR NATH
130	17171/2022 WP(C)/2966/2021	M/S. KALINGA FOODS AND BEVERAGES PVT. LTD.-MP	JAGAMOHAN PATTANAIAK
131	17172/2022 WP(C)/34456/2022	DHANESWAR BEHERA-MP	MOHENDRA DALAI
132	17173/2022 WP(C)/34462/2022	MAMATA PATRA-MP	BHABANI PRASAD MOHANTY
133	17174/2022 WP(C)/34462/2022	MAMATA PATRA-MP	BHABANI PRASAD MOHANTY
134	17175/2022 WP(C)/33868/2022	MOHAN PRASAD MISHRA-MP	SHIVSANKAR MOHANTY
135	17176/2022 WP(C)/14641/2016	NITYANANDA MISRA-MP	M/S.SOUMYA MISHRA
136	17177/2022 WP(C)/14638/2016	M/S.GRAFTEK PVT.LTD.-MP	M/S.SOUMYA MISHRA
137	17178/2022 WP(C)/14635/2016	PITAMBAR MISRA-MP	M/S.SOUMYA MISHRA
138	17179/2022 WP(C)/14633/2016	CHINMAYEE DEVI-MP	M/S.SOUMYA MISHRA
139	17180/2022 WP(C)/34477/2022	SAROJKANTA BEHERA-MP	BIJAYA KUMAR BEHERA
140	17181/2022 WP(C)/34488/2022	MAHASWETA NAYAK-MP	SUDEEP KUMAR SARANGI
141	17182/2022 WP(C)/34491/2022	NIBASI DEI-MP	SUDEEP KUMAR SARANGI
142	17183/2022 WP(C)/34492/2022	HADIBANDHU SAHU-MP	SARAT CHANDRA DASH
143	17184/2022 WP(C)/3237/2014	MANOJ KU.SWAIN-MP	M/S.PRAFULLA KU.RATH
144	17185/2022 WP(C)/4974/2019	CHANDAMANI MUNDA-MP	M/S.PRAFULLA KUMAR RATH
145	17186/2022 WP(C)/4975/2019	TAGA MUNDA-MP	M/S.PRAFULLA KUMAR RATH
146	17187/2022 WP(C)/4979/2019	MAJHI MUNDA-MP	M/S.PRAFULLA KUMAR RATH
147	17188/2022 WP(C)/4980/2019	SAMBARI MUNDA-MP	M/S.PRAFULLA KUMAR RATH
148	17189/2022 WP(C)/8803/2019	MANI MUNDA-MP	M/S.PRAFULLA KUMAR RATH
149	17190/2022 WP(C)/20088/2022	HARI KISHAN AGARWAL-MP	M/S.MANAS ACHARYA,MR.GAUTAM MUKHERJI
150	17191/2022 WP(C)/34497/2022	CHANDRAKANTA MAJHI-MP	MANOJ KUMAR MOHANTY
151	17192/2022 WP(C)/34499/2022	M/S. HINDUSTAN STEELWORKS CONSTRUCTION LTD.,KOLKATA-MP	
152	17193/2022	SIBUNA SAHOO-MP	MANOJ KUMAR MOHANTY

153	WP(C)/34500/2022 17194/2022	ABHIMANYU MOHANTY-MP	MANOJ KUMAR MOHANTY
154	WP(C)/34502/2022 17195/2022	KALUCHARAN SWAIN-MP	MANOJ KUMAR MOHANTY
155	WP(C)/34505/2022 17196/2022	SIDHARTH PATTANAYAK-MP	LALATENDU KANUNGO
156	WP(C)/34508/2022 17197/2022	SIDHARTH PATTANAYAK-MP	LALATENDU KANUNGO
157	WP(C)/34508/2022 17198/2022	DEBASMITA SAHOO-MP	SARAT CHANDRA DASH
158	WP(C)/27103/2022 17199/2022	GANGADHAR JENA-MP	PAMI RATH
159	WP(C)/34511/2022 17200/2022	SK. AHAMED ALI-MP	MANOJ KUMAR MOHANTY
160	WP(C)/34512/2022 17201/2022	SK. AHAMED ALI-MP	MANOJ KUMAR MOHANTY
161	WP(C)/34512/2022 17202/2022	SIBUNA SAHOO-MP	MANOJ KUMAR MOHANTY
162	WP(C)/34500/2022 17203/2022	SUPRABHA @ SUPRAVA PRADHAN-MP	RUDRA NARAYAN PARIJA
163	WP(C)/34514/2022 17204/2022	ABHIMANYU MOHANTY-MP	MANOJ KUMAR MOHANTY
164	WP(C)/34502/2022 17205/2022	KALUCHARAN SWAIN-MP	MANOJ KUMAR MOHANTY
165	WP(C)/34505/2022 17206/2022	NIHAR RANJAN SETHY-MP	AMIYA KUMAR CHHATOI
166	WP(C)/34515/2022 17207/2022	GOVERNING BODY OF DR. JKS COLLEGE, SAMBALPUR-MP	PRANAB RANJAN CHHATOI
167	WP(C)/34522/2022 17208/2022	M/S. M.L. ENTERPRISES, ROURKELA-MP	KARTIK KURMY
168	WP(C)/34525/2022 17209/2022	M/S. M.L. ENTERPRISES, ROURKELA-MP	KARTIK KURMY
169	WP(C)/34525/2022 17210/2022	KULAMANI BALIARSINGH-MP	AKHYAYA KUMAR MISHRA
170	WP(C)/34526/2022 17211/2022	M/S M.L. ENTERPROSES, ROURKELA-MP	KARTIK KURMY
171	WP(C)/34527/2022 17212/2022	M/S M.L. ENTERPROSES, ROURKELA-MP	KARTIK KURMY
172	WP(C)/34527/2022 17213/2022	M/S.ASPIRE CORRUGATION INDUSTRY, CUTTACK-MP	SURYANARAYAN BISWAL
173	WP(C)/34528/2022 17214/2022	NARAYAN PRASAD BEHERA-MP	SADASIVA PATRA 1
174	WP(C)/34532/2022 17215/2022	BHARAT CHANDRA JENA-MP	SADASIVA PATRA 1
175	WP(C)/34535/2022 17216/2022	ASIMA DWIVEDY-MP	DEBADATTA MOHANTY
176	WP(C)/29858/2022 17217/2022	JALAMANDUA S.C.S. LTD.,BHADRAK-MP	SADASIVA PATRA 1
177	WP(C)/34539/2022 17218/2022	KHIROD KUMAR PRADHAN-MP	BHABANI SANKAR TRIPATHY (1)
178	WP(C)/34541/2022 17219/2022	KISHORE KUMAR SINGH-MP	DINESH KUMAR PANDA
179	WP(C)/34543/2022 17220/2022	M/S. PKB CONSTRUCTION, BARGARH-MP	PRABODHA CH. NAYAK
180	WP(C)/27015/2022 17221/2022	RAJESWARI SENAPATI-MP	SANTOSH KUMAR NANDA
181	WP(C)/34544/2022 17222/2022	HADUBANDHU NAYAK-MP	
182	WP(C)/30434/2022 17223/2022	NAMRATA PANDA-MP	SAMIR KUMAR MISHRA
183	WP(C)/34546/2022 17224/2022	ANANTA KUMAR BEHERA-MP	
	WP(C)/6236/2022		

184	17225/2022 WP(C)/6240/2022	SUKANTA SAHU-MP	
185	17226/2022 WP(C)/16479/2022	BISWANATH DAS-MP	UMAKANT SAHOO
186	17227/2022 WP(C)/6238/2022	BIKASH CHANDRA SAHU-MP	
187	17228/2022 WP(C)/6246/2022	DHARMARAJ BHOI-MP	
188	17229/2022 WP(C)/6244/2022	KSHIRODRA PADHAN-MP	
189	17230/2022 WP(C)/6243/2022	CHAITANYA PADHAN-MP	
190	17231/2022 WP(C)/34554/2022	JAYANT KUMAR DEHURY-MP	BHAWANI SANKAR PANIGRAHI
191	17232/2022 WP(C)/11340/2016	GENERAL MANAGER,MCL-MP	BIREN SANKAR TRIPATHY
192	17233/2022 WP(C)/34555/2022	RAJENDRA KUMAR BISWAL-MP	ARUN KUMAR DAS 1
193	17234/2022 WP(C)/34557/2022	NARAYANA PADHY-MP	SAMARENDRA PATTANAİK
194	17235/2022 WP(C)/32792/2022	JAYANTI SUTAR-MP	BHABANI SANKAR DAS
195	17236/2022 WP(C)/34561/2022	NARAYANA PADHY-MP	SAMARENDRA PATTANAİK
196	17237/2022 WP(C)/21905/2022	SREI EQUIPMENT FINANCE LTD.,KOLKATA-MP	
197	17238/2022 WP(C)/21912/2022	SREI EQUIPMENT FINANCE LTD.,KOLKATA-MP	
198	17239/2022 WP(C)/7152/2019	M/S.BHARAT SALT AND CHEMICAL INDUSTRIES LTD.-MP	MR.ANUP KUMAR BOSE,ASGI
199	17240/2022 WP(C)/7152/2019	M/S.BHARAT SALT AND CHEMICAL INDUSTRIES LTD.-MP	MR.ANUP KUMAR BOSE,ASGI
200	17241/2022 WP(C)/20850/2022	SREI EQUIPMENT FINANCE LTD., KOLKATA-MP	PRAVAKAR BEHERA, S.C.(T)
201	17242/2022 WP(C)/16712/2022	MINAKETAN DAS-MP	
202	17243/2022 WP(C)/17117/2014	GANJAM SALT MANUFACT-MP	
203	17244/2022 WP(C)/16647/2016	M/S.GUPTA POWER INFRASTRUCTURE LTD.-MP	M/S.SARADA PRASANNA SARANGI
204	17245/2022 WP(C)/17117/2014	GANJAM SALT MANUFACT-MP	C.G.C.
205	17246/2022 WP(C)/34581/2022	BHAGABAN NAYAK-MP	SUBHENDU KUMAR NAYAK
206	17247/2022 WP(C)/34582/2022	SUBHADRA NANDA-MP	AVIJIT PATNAİK
207	17248/2022 WP(C)/13241/2022	RAKESH SUNA-MP	AMITABH PRADHAN
208	17249/2022 WP(C)/28485/2022	BRAJABANDHU PARIDA-MP	SUJATA JENA
209	17250/2022 WP(C)/34599/2022	BABINA SAHOO-MP	BHARAT BHUSAN ROURTRAY
210	17251/2022 WP(C)/20196/2022	SUSANTA KUMAR PAL-MP	PRAFULLA KUMAR MOHAPATRA
211	17252/2022 WP(C)/5007/2015	DEVENDRA KU.CHAWLA-MP	M/S.SOUMYA MISHRA
212	17253/2022 WP(C)/34608/2022	BULU DAS @ NAYAK-MP	DR. SIMANCHALLA RANJIT
213	17254/2022 WP(C)/34609/2022	JAGABANDHU BISOYI-MP	SIDHESWAR MOHANTY
214	17255/2022 WP(C)/21534/2022	KRISHNA ORAM-MP	SIDHESWAR MALLİK
215	17256/2022	KRISHNA ORAM-MP	SIDHESWAR MALLİK

216	WP(C)/34625/2022 17257/2022	LALITA PANDA-MP	AMIT PRASAD BOSE
217	WP(C)/34627/2022 17258/2022	SABITA SAHOO-MP	SANTOSH KUMAR MAHANTY
218	WP(C)/34632/2022 17259/2022	M/S. STAR DELTA TRANSFORMERS LTD.,BHOPAL-MP	SIDHANT DWIBEDI
219	WP(C)/34629/2022 17260/2022	SAROJA KUMAR SAHU-MP	DR. JITENDRA KUMAR LENKA
220	WP(C)/34637/2022 17261/2022	KARTIKA CHARAN PATI-MP	
221	WP(C)/38735/2020 17262/2022	DURGA CHARAN PADHI-MP	BISWAJIT NAYAK
222	WP(C)/34642/2022 17263/2022	SUBASH CHANDRA BEHERA-MP	
223	WP(C)/38670/2020 17264/2022	DEEPAK KUMAR CHOUDHURY-MP	BAIDHARA SAHOO
224	WP(C)/34646/2022 17265/2022	SWADHIN KUMAR SAHOO-MP	RABINDRA KU. PATTANAIAK
225	WP(C)/17256/2021 17266/2022	ABDUL JABBAR KHAN-MP	SANATAN DAS
226	WP(C)/34649/2022 17267/2022	M/S. SAHU ENTERPRISES-MP	KSHIROD KUMAR SAHOO
	WP(C)/34656/2022		